

LOK SABHA
UNSTARRED QUESTION NO. 3988
TO BE ANSWERED ON 19.03.2021

REGIONAL AND CLUSTER SUBSIDY

3988. MS. RAMYA HARIDAS:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether India's export-specific subsidy are violative of WTO norms, if so, the details thereof;
- (b) whether there are any policies to move away from export subsidy and focus on regional and cluster subsidies, if so, the details thereof; and
- (c) whether the Government policies encompass the need for technology upgradation, skill development and skill development subsidies, if so, the details thereof?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति जूबिन इरानी)
MINISTER OF TEXTILES
(SMT. SMRITI ZUBIN IRANI)

(a) to (b): Government has approved scheme for Remission of Duties and Taxes on Exported Products (RoDTEP) to all export goods with effect from 1st January 2021. The scheme is compatible to WTO norms as this scheme would refund to exporters the embedded Central, State and local duties/taxes to keep export zero rated in sync with global practices.

(c): Government of India is aware of need for technology upgradation and skill development in textiles sector and is implementing ATUF scheme for technology upgradation and SAMARTH for skill development.
